[10 December, 1999] RAJYA SABHA

(c) if so, the reasons for bringing in divisionalisation in provident fund system and the justification for change in the earlier system?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL): (a) According to the recent account-wise analysis of the PF Accounts, about 2000 accounts have been found incomplete.

(b) No, Sir. There is no such account.

(c) In order to complete the incomplete accounts as mentioned in reply to part (a) above, preparation of broad-sheets and timely preparation/delivering of annual statement of accounts to the P.F. subscribers; the PF accounting work has been entrusted with the Regional Offices of the Kendriya Vidyalaya Sangathan.

Post of Music Teachers in Kendriya Vidyalayas

†1055. SHRI GOVINDRAM MIRI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) The school-wise number of posts of the Post-Graduate Music Teachers, alongwith the posts filled up as on date, in Kendriya Vidyalayas;

(b) what are the reasons for non-existence of the post of Trained Graduate Teachers of Music in Kendriya Vidyalayas whereas the posts of Primary and Post-Graduate Teachers of Music exist in the schools; and

(c) whether Government are contemplating to create these posts?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGARO GAIKWAD PATIL): (a) One regular post of PGT (Music) has been sanctioned for Kendriya Vidyalaya No. 1 Salt Lake, Calcutta and one PGT (Music) each on part-time/ contractual basis are existing in KV, ITT Kanpur and IMA, Dehradun.

(b) and (c) Music is not taught as a regular subject in Secondary classes. Hence, TGT Music is not sanctioned in Kendriya Vidyalaya.

[†]Original notice of the Question was received in Hindi.